NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No.225/252/HDB/2017	
NAME OF THE COMPANY	Q-Mart Retail Ventures Pvt Ltd	
NAME OF THE PETITIONER(S)	Q-Mart Retail Ventures Pvt Ltd	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	A. NAGARAT KUMAR	Advant	+9963033314	Man
	VJ.V. Ramana	Advocate	9849527740	Javara

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Nagaraj Kumar alongwith Shri VJV Ramana, Ld. Counsels for the Applicant. Due to paucity of time, post the case for final hearing on 21.03.2018.

Member (T)

Member (J)

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